

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

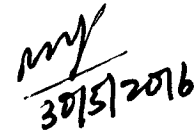
No.K-13017/02/2016-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 30th May, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (i) Shri Justice Parkash Singh Teji, (ii) Shri Justice Inder Singh Mehta, (iii) Shri Justice Ravindra Kumar Gauba, and Smt. Justice Sangita Dhingra Sehgal, Additional Judges of Delhi High Court, to be Judges of the Delhi High Court with effect from the date they assume charge of their respective offices.



(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To


**The Manager,
Government of India Press,
FARIDABAD**

No. K-13017/02/2016-US.I

Dated: 30.05.2016

Copy forwarded to:

- 1 (i) Shri Justice Parkash Singh Teji, (ii) Shri Justice Inder Singh Mehta, (iii) Shri Justice Ravindra Kumar Gauba, and Smt. Justice Sangita Dhingra Sehgal, Additional Judges, Delhi High Court, New Delhi.
- 2 The Secretary to Lt. Governor, NCT of Delhi, Delhi.
- 3 The Secretary to the Chief Minister of NCT of Delhi, Delhi.
- 4 The Secretary to the Chief Justice, Delhi High Court, New Delhi.
- 5 The Chief Secretary, Government of NCT of Delhi, Delhi.
- 6 The Registrar General, Delhi High Court, New Delhi.
- 7 The President's Secretariat, (CA.II Section), New Delhi
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 The Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/DS(ANS)/US.II/S.O. (Desk).
11. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
Tele:23382978